



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 23.09.2026

NOTICE

Please take notice that, on account of leave of **Hon'ble Member (Judicial), Item Nos. 1 to 43** listed in the Daily Cause List of **Court - II on 23.09.2026** will not be taken up. The next dates of hearing for these matters will be notified later.

Furthermore, the matters listed as **Fresh Case at item Nos. 1 - 3** in the Supplementary Cause List will now be taken up by the **Court –IV at 10:30 AM.**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar